

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
21-06-2024 AT 10:30 AM**

**CP (IB) No. 107/121/HDB/2023**

**AND**

**IA (IBC) 1210/2024 in CP (IB) No. 107/121/HDB/2023**

u/s. 121 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

...Petitioner

**AND**

Smt. M Rajya Lakshmi in the matter of  
M/s. Chadalvada Infratech Ltd.

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 1210/2024**

Mr Maligi Madhusudhan Reddy, Bankruptcy Trustee present through Video Conference.

Learned Counsel Mr Harsha, for applicant present physically.

This being an application to take on preliminary report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**